

CENTRAL RECRUITMENT AGENCY  
PUNJAB AND HARYANA HIGH COURT, CHANDIGARH

**CORRIGENDUM**

**RELAXATION IN UPPER AGE LIMIT (for District Courts of Punjab)**

In view of letter no.1/5/2006-5PP1/805, dated 08<sup>th</sup> October, 2012 of Government of Punjab, Department of Personnel (PP-1 Branch), the upper age limit for General category candidates as spelt out in the advertisements no.6C/CRA/PB/2012, 6S/CRA/PB/2012 and 6D/CRA/PB/2012 for the post of Clerk, Stenographer Gr.III and Driver is enhanced from 37 to 38 years. All other categories where specific age relaxation has been given may also avail age relaxation in the upper age by one year consequent to the above relaxation in the upper age limit.The aforesaid relaxation in upper age limit is only for the candidates applying for District Courts of Punjab.

Sd/-  
OSD(Recruitment)  
for Registrar General  
19.12.2012